HIGH COURT OF JUDICATURE FOR RAJASTHAN JODHPUR

S.B. Criminal Misc(Pet.) No. 3015/2022

Arnab Goswami

----Petitioner

Versus

State Of Rajasthan & Ors.

----Respondents

For Petitioner(s) : Mr. Muktesh Maheshwari

Mr. Aidan Choudahry

For Respondent(s) : Mr. Gaurav Singh, Public Prosecutor

Mr. Shivang Soni

JUSTICE DINESH MEHTA

<u>Order</u>

05/07/2022

I.A. No.3/2022:

- 1. An application seeking vacation of interim order has been filed by the respondent-State, inter-alia, seeking liberty to commence investigation in the matter.
- 2. Mr. Muktesh Maheshwari, learned counsel for the petitioner prays for and is granted 10 days' time to file a reply to the application and argue the same.
- 3. List this case on 19.07.2022, as prayed.
- 4. Interim order shall continue till then.

(DINESH MEHTA),J

36-Ramesh/-